

(b) and (c) The Quality Council of India (QCI) have organized Awareness and Training Programmes, developed e-Learning Modules; have carried out Assessments and have awarded ZED ratings. A provision has been made for periodic reporting of the effect of Scheme on the environment in the revised ZED scheme guidelines.

DMF in Nellore

1045. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of MINES be pleased to state:

(a) the date when District Mineral Foundation (DMF) was constituted in Nellore district of Andhra Pradesh;

(b) whether it is a fact that more than ₹ 24 crores have been collected so far under DMF in Nellore district;

(c) if so, reasons that in spite of taking so many projects, only ₹6 crores have been spent; and

(d) efforts being made by the Ministry to spend maximum amount for identified purposes in Nellore district under DMF?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) The District Mineral Foundation Trust was constituted on 01.04.2016 in SPSR Nellore District.

(b) DMF collections in Nellore district is ₹27.68 crores upto May, 19.

(c) and (d) Total 251 projects worth ₹22.12 crores have been sanctioned till May, 19. 149 projects have been completed and total ₹7.92 crores has been spent so far. The State Government has replied that due to the Model Code of Conduct, some projects were not started and new projects were not identified. The State will take all efforts to increase the utilization under DMF in Nellore district.

Illegal land acquisition and mining

1046. DR. L. HANUMANTHAI AH: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that vast tribal lands are being acquired for large scale mining in the country;

(b) if so, details of the basis on which they have been acquired;

(c) the number of coal mines located in scheduled areas under Vth schedule of Constitution of India, details thereof, State/UT-wise; and

(d) the details of number of cases of illegal land acquisition and mining happening across India, State-wise?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) and (b) Mining is taken up in areas where economically viable mineral resources are established through the systematic exploration process. Land for mining purpose is acquired either through voluntary agreement between the land owner and the miner or land acquisition by the requiring bodies/respective States/UTs. Coal bearing lands including tribal lands are acquired for coal PSUs as per their requirement under Coal Bearing Areas (Acquisition and Development) Act, 1957. Therefore, information regarding the acquisition of the land including tribal land for mining activities is not centrally maintained.

(c) As per information provided by Ministry of Coal, Eastern Coalfields Limited have some coal mines namely Rajmahal Expansion OCP, Hura C OCP, Simlong OCP, district Godda and upcoming project in Chupervita of Rajmahal area under Rajmahal Coalfields and Chitra East OCP and some old abandoned mine namely Damagorah incline under S.P. mines area, District Deovghar, Jharkhand falls within Vth Schedule area. A list of working coal mines located in Vth Schedule area in respect of South Eastern Coalfields Limited is enclosed in Statement (*See* below).

(d) As per section 23C of the Mines and Minerals (Development and Regulation) Act, 1957, State Governments are empowered to make rules for prevention of illegal mining, transportation and storage of minerals for both major and minor minerals and for purposes connected therewith.

Statement

List of working mines located in Vth Schedules States of India in respect of South Eastern Coalfields Limited as on 01/04/2019

Sl. No.	Area	Name of Mine		District	State
		Underground	Open Cast		
1	2	3	4	5	6
1.	Sohagpur				
		1. Rajendra		Shahdol	MP
		2. Bangwar		Shahdol	MP
		3. Damini		Shahdol	MP

1	2	3	4	5	6
		4. Khairah		Shahdol	MP
		5. Sharda Highwall		Shahdol	MP
			1. Dhanpuri	Shahdol/Anuppur	MP
			2. Amlai	Shahdol	MP
2.	Johilla	6. Pali		Umaria	MP
3.	Jamuna & Kotma	7. Jamuna 1 & 2 UG		Anuppur	MP
		8. Jamuna 9 & 10		Anuppur	MP
		9. Meera		Anuppur	MP
		10. Bartarai		Anuppur	MP
		11. Bhadra 7/8		Anuppur	MP
			3. Amadand	Anuppur	MP
4.	Hasdeo	12. Rajnagar R.O.		Anuppur	MP
		13. Jhiria		Anuppur	MP
		14. Bijuri		Anuppur	MP
		15. Beheraband		Anuppur	MP
		16. Kurja/Sheetaldhara		Anuppur	MP
		17. Kapildhara		Anuppur	MP
			4. Rajnagar	Anuppur	MP
		18. West JKD		Korea	CG
		19. Haldibari		Korea	CG
5.	Chirimiri	20. Bartunga Hill		Korea	CG
		21. NCPH R 6 NEW		Korea	CG
		22. Rani Atari		Korba	CG
		23. Vijay West		Korba	CG
		24. Kurasia		Korea	CG
			5. Chirimiri	Korea	CG
			6. West Chirimiri	Korea	CG
6.	Baikunthpur	25. Churcha RO		Korea	CG

1	2	3	4	5	6
		26	Katkona 1&2	Korea	CG
		27	Katkona 3&4	Korea	CG
		28	Pandavpara	Korea/Sarguja	CG
		29	Jhilimili	Korea/Sarguja	CG
7	Bisrampur	30	Kumda 7 & 8	Sarguja	CG
		31	Balrampur	Sarguja	CG
		32	Rehar	Sarguja	CG
		33	Gayatri	Sarguja	CG
		34	Kerki	Sarguja	CG
			7. Bisrampur	Sarguja	CG
			8. Amera	Sarguja	CG
			9. Amgaon	Sarguja	CG
8	Bhatgaon	35	Bhatgaon	Surajpur	CG
		36	Mahamaya	Surajpur	CG
		37	Shiwani	Surajpur	CG
		38	Nawapara	Surajpur	CG
			10 Mahan	Surajpur	CG
			11 Mahan-II	Balrampur	CG
9	Korba	39	Rajgamar 4&5	Korba	CG
		40	Surakachhar Main	Korba	CG
		41	Surakachhar 3&4	Korba	CG
		42	Balgi	Korba	CG
		43	Dhelwadih	Korba	CG
		44	Singhali	Korba	CG
		45	Bagdeva	Korba	CG
			12. Manikpur	Korba	CG
			13. Saraipali	Korba	CG
10	Kusmunda		14. Kusmunda	Korba	CG
11	Gevra		15. Gevra	Korba	CG

1	2	3	4	5	6
12	Dipka		16. Dipka	Korba	CG
13	Raigarh		17. Chhal	Raigarh	CG
			18. Baroud	Raigarh	CG
			19. Jampalli	Raigarh	CG
			20. Bijari	Raigarh	CG
			21. Gare pelma	Raigarh	CG
			IV/1		
			22. Gare pelma	Raigarh	CG
			IV/2&3		

Discovery of mineral reserves in Assam

1047. SHRI BHUBANESWAR KALITA: Will the Minister of MINES be pleased to state:

- (a) whether it is a fact that several mineral reserves have been discovered recently in various parts of Assam and if so, the details thereof;
- (b) whether it is also a fact that these reserves have been auctioned by the State Government;
- (c) if so, the details of money that the auction fetched to the State Government; and
- (d) whether Government intends to direct the Assam Government to intensify its exploration and drilling operations in the State?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) Geological Survey of India (GSI) has taken up 3 mineral exploration programmes during the current Field Season Programme 2018-19 in the State of Assam. The details are as follows:

Sl. No.	Mineral	District with No. of programmes taken up
1.	Tungsten	Karbi Anglong 1 Programme Kamrup (Metro) - 1 Programme
2.	Rare Earth Elements	Kamrup (Metro) - 1 Programme

Further, Mineral Exploration Corporation Limited [MECL], a Public Sector Undertaking under Ministry of Mines, has also carried out exploration for various mineral deposits in Assam. The mineral-wise and district-wise details are as follows: